

(15)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO. 580 of 1991

DATE OF JUDGMENT: 10th June 1991

BETWEEN:

Mr. G. Venkatesh

Applicant

AND

1. The Assistant Engineer-II,
Level 55 Exchange,
Gouliguda Telephone Exchange,
Hyderabad.

2. The General Manager,
Hyderabad Telecom District,
Hyderabad-33.

3. The Union of India,
represented by the
Director General,
Telecommunications,
New Delhi 1.

.. Respondents

COUNSEL FOR THE APPLICANT: Mr. J.V. Lakshmana Rao

COUNSEL FOR THE RESPONDENTS: Mr. Jagan Mohan Reddy,
Addl. CGSC

.. 2 ..

CORAM:

Hon'ble Shri J.Narasimha Murthy, Member (Judicial)

Hon'ble Shri R.Balasubramanian, Member (Admn.)

JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE
SHRI J.NARASIMHA MURTHY, MEMBER (JUDICIAL)

This petition is filed by the petitioner for a relief to quash the impugned order No. Lev-55/GWD/ CM-8/91-92/1, dated 18.5.1991 of the Assistant Engineer, Phones, Gouliguda Exchange, Hyderabad.

2. Shri J.V.Lakshmana Rao, learned counsel for the applicant and Shri Jagan Mohan Reddy, learned Additional Standing Counsel for the Central Government/ Respondents, argued the matter. The learned counsel for the applicant states that the applicant did not make any representation to the respondents against the impugned order dated 18.5.1991 and that the applicant did not exhaust the alternative remedies available to him. So, we direct the applicant to submit a representation to the respondents and the respondents shall dispose of the representation within a period of one month from the date of receipt of ^{the} representation.

.. 3 ..

from the applicant. Meanwhile, status-quo-ante be maintained.

3. The application is accordingly disposed of at the admission stage itself. There is no order as to costs.

(Dictated in the open Court).

MS

(J. NARASIMHA MURTHY)
Member (Judl.)

R. Balasubramanian
(R. BALASUBRAMANIAN)
Member (Admn.)

Dated: 10th June, 1991.

R. Balasubramanian
Deputy Registrar (J)

To

1. The Assistant Engineer-II,
Level 55 Exchange, Gouliguda Telephone Exchange,
Hyderabad
2. The General Manager, Hyderabad Telecom Dist, Hyderabad-33.
3. The Director General, U.O.I. Telecommunications, New Delhi-1.
4. One copy to Mr. J.V. Lakshmana Rao, Advocate, CAT.Hyd.
5. One copy to Mr. Jaganmohan Reddy, Addl.CGSC- CAT Hyd.
6. One copy to Mr. J. Narasimha Murty & Member (J)CAT.Hyd.
7. One spare copy.

pvm

vsn

RVS
13/6/91 (3)

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD

THE HON'BLE MR. B. N. JAYASIMHA: V.C.
AND
THE HON'BLE MR. D. SURYA RAO: M(J)
AND
THE HON'BL MR. J. NARASIMHA MURTHY: M(J)
AND
THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

DATED: 10/6/1991.

ORDER / JUDGMENT.

M.A. / R.A. / C.A. No.

in

T.A. No.

W.P. No.

O.A. No.

580/91

Admitted and Interim directions issued.

Allowed.

Disposed of with direction.

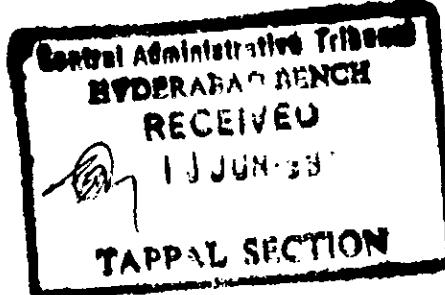
Dismissed.

Dismissed as withdrawn.

Dismissed for default.

M.A. Ordered/Rejected.

No order as to costs.



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